

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1902
TO BE ANSWERED ON- 11/12/2024

ALLOCATION OF FUNDS TO J&K

1902 SHRI GULAM ALI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether adequate funds have been allocated for welfare of Tribals under different heads in J&K during last five years, if so, the details thereof head/sector-wise; and

(b) the details of district-wise expenditure incurred under various heads during last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. The details of fund released under DAPST by Ministries/Departments to Jammu & Kashmir during last five years is as under:

Year	2019-20	2020-21	2021-22	2022-23	2023-24
Fund released (Rs. in crore)	617.04	319.06	541.48	765.57	1106.11

Source: STC MIS Portal (<https://stcmis.gov.in/>) (As on 02/12/2024, 11:00 AM). The above data has not been vetted by the concerned Ministries.

Funds are released by the Union Government to the States/UTs based on the proposals submitted by them and availability of funds with the Government. Ministries/Departments do not provide funds directly to the districts and the district wise data is not submitted to MoTA through Ministries and States.
